

Received copy
order dated 12/4/91

(4)

Bidhu
Applicant

Per Tribunal

Date: 5/8/91

Applicant in person / by none

Advocate / Respondent by none

Council

The matter adjourned to 27/8/91
for F.H. at Panaji

J. Pale
Registrar

Received stamp
H. S.
Head-club
D.S.Y.A.

In response to the
order dt 12/4/91
department has
issued their
compliance.

B. S.
16/8/91